

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 140/GT/2026

Subject : Petition for truing up of tariff for the period 2019-24 and approval of tariff for the period 2024-29, in respect of Teesta Low Dam-III Power Station.

Petitioner : NHPC Limited

Respondent(s) : WBSEDCL

Date of hearing : **27.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Poorva Saigal, Advocate, NHPC
Ms. Kaavya Madaan, Advocate, NHPC

Record of Proceedings

The matter was called out for hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the additional information sought by the Commission, vide Technical Validation (TV) letter dated 8.6.2026, has been filed, and no reply has been filed by the Respondent.
3. None appeared on behalf of the Respondent.
4. The Commission, after hearing the learned counsel for the Petitioner, directed the Petitioner to furnish the following additional information, after serving a copy on the Respondent, on or before **21.9.2026**:

2019-24 Tariff Period

- a) *Provide revised Form-9C and Form-16, duly certified by the Auditor (with UDIN) in accordance with Annexure-I (Part-II) of the 2019 Tariff Regulations.*
4. The Respondent is permitted to file its reply, on or before **5.10.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **15.10.2026**. The parties shall ensure completion of pleadings within the due dates.
5. The Petition shall be listed for hearing on **27.10.2026**.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

